

**HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)**

O R D E R

No. 903 Dated 11/10/2018

Government Bungalow, VIP-II, Church Lane
Sonawar, Srinagar is allotted in favour of Hon'ble Mr. Justice Sanjay
Kumar Gupta, Judge, High Court of Jammu & Kashmir.

By Order.

(Sanjay Dhar)
Registrar General

No: 40697-706/8 Dated: 11/10/2018

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice Sanjay Kumar Gupta, High Court of J&K, Jammu for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
5. Director Estates, J&K Government, Civil Sectt. Srinagar.
6. Deputy Director, Estates, Srinagar.

.....for information and further n/a.

7. CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official Website of J&K High Court.
8. Chief Accounts Officer, High Court of J&K, Srinagar for information.

Registrar General